

Central Administrative Tribunal
Principal Bench, New Delhi.

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CCP No. 50/89.
O.A. No. 1259/88.

Ran Singh

vs. J. Rajgopalachary, GM, NR
and another

11.4.1989.

Petitioner through Shri B.S. Maine,
Advocate.

Issue notice of the CCP to the respondents
returnable on 16th May, 1989. Personal presence
of the respondents is exempted for the present.

T.S. Oberoi
(T.S. Oberoi)
Member (J)

Kaushal Kumar
(Kaushal Kumar)
Member (A)